CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI

Coram:
1. Shri Ashok Basu, Chairman
2. Shri K.N. Sinha, Member
3. Shri Bhanu Bhushan, Member

Petition No. 74/2004

In the matter of
Approval of transmission tariff for Kayamkulam transmission System in Southern Region for the period from 1.4.2004 to 31.3.2009.

And in the matter of
Power Grid Corporation of India Limited Petitioner

Vs
Kerala State Electricity Board, Thiruvanathapuram Respondent

The following were present:
1. Shri P.C.Pankaj, PGCIL
2. Shri U.K.Tyagi, PGCIL
3. Shri C. Kananan, PGCIL
4. Shri M.M.Mondol, PGCIL
5. Shri R. Balachandran, KSEB

ORDER  
(DATE OF HEARING 14.9.2005)

The petition is for approval of Kayamkulam transmission System in Southern Region for the period from 1.4.2004 to 31.3.2009.

2. Heard the representative of the party present. Shri R. Balachandran who appeared for the respondent prayed for adjournment for one week, since according to him copy of I.A. filed by the petitioner for approval of additional capitalization was received on 12.9.2005.
3. The petition be renotified for hearing on 22.9.2005.

Sd/-          Sd/-          Sd/-
(BHANU BHUSHAN)  (K.N.SINHA)  (ASHOK BASU)
MEMBER        MEMBER        CHAIRMAN

New Delhi, dated 14th September, 2005